

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2424
ANSWERED ON:17.03.2008
LAYING OF CABLES BY TELECOM OPERATORS
Abdullakutty Shri A.P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has given permission to private telecom companies especially Reliance Infocom to dig any road for laying cables without getting sanction from competent authority and without paying any charges;
- (b) if so, the whether such concessions are extended to Public Sector Units like Bharat Sanchar Nigam Limited; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) to (c) Right of Way facility is permitted to the Telecom Service Licensees and the Registered Infrastructure Providers for laying cables with the approval of the Competent Local/ Highway Authority on payment of applicable charges.